

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 185 of 2014

Dated : **15th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd., **Appellant(s)**
Versus
Rajasthan I Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Virendra Lodha, Sr. Adv.
Mr. P. Chandhok

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1/RERC

Mr. Pradeep Misra for R-2 to 4

ORDER

Mr. Pradeep Misra, learned counsel appearing for Respondent Nos. 2 to 4/Discoms and Mr. R.K. Mehta, learned counsel appearing for Respondent No.1/State Commission have argued at length and completed their respective arguments in the matter.

Mr. Virendra Lodha, learned senior counsel appearing for the Appellant expressed his inability to argue in the matter today in his rejoinder submission and, further, prays for some time. Thus, at the request of Mr. Virendra Lodha, a long date is being given in the matter. Post the matter for rejoinder submission of the Appellant on **10th May, 2016.**

Copy of this order be sent to the Chief Secretary to the Government of Rajasthan to show that how the cases of the Government Bodies are dealt with in this Appellate Tribunal by the Appellant.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt